

Exploitation by Private Recruiting Agencies

20. DR. YELAMANCHILI SIVAJI: Will the Minister of LABOUR be pleased to state;

(a) whether any complaints have been received recently against private recruiting agencies exploiting the job seekers in Gulf countries; and

(b) if so, what are the details thereof and what steps are being taken to safeguard the interests of job seekers from exploitation by the unscrupulous recruiting agencies?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes Sir.

(b) 28 cases against unauthorised private Recruiting Agencies were received since 1-4-89. The details are given in the Statement. (See below)

Such cases against unregistered Recruiting Agents are reported to police for investigation and further action by the police.

Labour Ministry has published Hand Books giving guidelines to safeguard the interests of the job seekers and this is distributed free of cost. Raids are also conducted at the premises of unregistered Recruiting Agents by the field officers. Publicity for the guidance of the job seekers is also given through All India Radio, Press Releases and Newspapers, cautioning the job seekers, against such unauthorised recruiting agents.

Statement

S.No.	Date of Receipt	Complaint
1	6-4-89	Complaint against M's Momenz International Travels, Mangalore regarding extortion of money from Mrs. Lakshmi R. Nair.
2	8-4-89	Complaint received from Bombay Police, Maharashtra.
3	24-4-89	13 Indian Nationals of Tamil Nadu brought to Tanzania without emigration check by Abdul Ghafoor Khan.
4	4-5-89	Complaint of K. Rajan against Md. Hassan reg. cheating of Rs. 21,000/- on the pretext of giving job abroad.
5	4-5-89	Case against S/Shri T.A. Abdul Maulani & Nizamuddin Maulani for extorting money.
6	8-5-89	Complaint against M/s Nicky Travels, Bombay for unauthorised overseas recruitment.
7	8-5-89	Complaint by Sh. Ismail Md. Yusuf against Mr. Md. Keyee reg. cheating of Rs. 53,400/-.
8	8-5-89	Complaint received from E/I Havana regarding cheating Sh.B.S. Gullu 15-A/I, Karoi Bagh, New Delhi

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9	14-6-89	Regarding illegal recruitment by M/s Dev & Associates, Delhi.
10	15-6-89	Complaint referred by POE Trivandrum reg. illegal recruitment of manpower by Mas Hotel, Trivandrum.
11	20-7-89	Complaint by Sh. Tara Singh Rahas for cheating and fraud by Shri Hamid, Gaziabad.
12	14-8-89	Complaint of Charanjit Singh against Sh. Amir Singh of Ludhiana for non-refund of money paid.
13	16-8-89	Complaint of Sh. Ratan Singh Bhagal against two persons reg. cheating of Rs. 1- 85 lakh.
14	18-8-89	Complaint of Sh. S.M. Khadse against M/s Raj Consultants, Bhopal reg. Cheating of Rs. 5,000/-.
15	18-8-89	Illegal recruitment business carried on by M/s Sachdeva & Associates Pvt. Ltd., New Delhi.
16	21-8-89	Complaint of Mr. Nyime Lahamo against M/s Veekay International Associates, New Delhi for cheating on the pretext of Job abroad.
17	25-8-89	Cheating of Indian workers with promises'of providing jobs abroad.
18	8-9-89	Complaint against M/s Sharma Travel Agents, Ludhiana.
19	13-9-89	Complaint of Shri T.C. Verghese against his brother for non-refund of Rs. 25,000/- taken on the promise of a job abroad.
20	15-9-89	Regarding a news item in Times of India dated 12-9-89 on Racket in 'Export of Children to Gulf.
21	3-11-89	Complaint from Shri Surender Rao and friends, forwarded by Shri Upendra, M.P.
22	7-11-89	Complaint from Shri T.S. Krishnan, forwarded by Home Minister's residence against M/s overseas Bombay Centre/Rana Consultants.
23	7-11-89	Compalaint from Shri P.K. Simon against Shri Fazal Raheman Sheck Sari, New Delhi-110017—reg.
24	7-11-89	Complaint from Shri Sharam Vir Singh against M/s Prince Ind). Ltd
25	5-10-89	Complaint from Sh. Vimal Kaul against Shri Sunraj Trading Co., Delhi
26	7-12-89	Complaint against Sh. P.J.Joseph & Josco Enterprises, 145 T.H. Road, Tondiarpet.
27	10-12-89	Complaint of Shri Kishan Chand of Jallandhar against Shri Rashinder.
28	17-12-89	Complaint against Shri Chandra Sekharan by Shri G. Krishna Pilai, POE, Cochin.